

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1958
ANSWERED ON:26.03.2012
PRIVATELY RUN PF HOUSES
Gowda Shri D.B. Chandre

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of privately run Provident Fund (PF) houses in the country, sector-wise;
- (b) the number of employers who are subscribers to these privately run PF houses, sector-wise;
- (c) whether some of the companies particularly private airlines have defaulted on EPF, contributions;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the EPFO/Government against such companies?

Answer

MINISTER OF LABOUR & EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a)&(b): The number of privately run Provident Fund Trusts in the country, covered under the statutory provisions of the Employees' Provident Funds & Miscellaneous Provisions Act, 1952 is 2,750. The number of employees contributing in these Provident Fund Trusts is 53,50,025. The details are Annexed.

(c): No, Madam.

(d)&(e): Do not arise in view of reply to part (c) above.